# ORISSA HIGH COURT

## CASES REGISTERED REPORT AS ON :20/11/2026

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|---|---|---|---|---|
| 1 | D-ARBP/54855/2026 | KANIZ SWALEHIN | BADRI NARAYAN PANDA | / / |
| | ARBP/62/2026 | VS | VS | () |
| | | SURYODAY SMALL FINANCE BANK LTD. | | // |
| 2 | D-BLAPL/32940/2026 | BIJU BEHERA | NIRANJAN PANDA | GOCHHAPADA /194 /2025 |
| | BLAPL/12585/2026 | VS | VS | SPECIAL JUDGE, PHULBANI(Kandhamal) |
| | | STATE OF ODISHA | | Spl/0000113/2025 |
| 3 | D-BLAPL/33906/2026 | SANGRAM ROUT @ MINJUNA | BIKRAM CHANDRA GHADEI | KOREI /346 /2026 |
| | BLAPL/12586/2026 | VS | VS | J.M.F.C.,JAJPUR ROAD(Jajapur ) |
| | | STATE OF ODISHA | | CT/0001590/2026 |
| 4 | D-BLAPL/35601/2026 | GITA PRADHAN | AMLAN SHAKTI PAUL | / /0 |
| | BLAPL/12587/2026 | VS | VS | SPECIAL JUDGE,NAYAGARH(Nayagarh ) |
| | | STATE OF ODISHA | | SPL. 2(a)C.C./0000033/2026 |
| 5 | D-BLAPL/35560/2026 | KRISHNA @ KRISNA DINA | BIJAY KUMAR BEHERA | RENGALI DAM SITE /215 /2026 |
| | BLAPL/12588/2026 | VS | VS | J.M.F.C,TALCHER(Anugul ) |
| | | STATE OF ODISHA | | GR/0001529/2026 |
| 6 | D-BLAPL/35597/2026 | P. RAMULU RAO | KARUNAKAR GAYA | LAXMISAGAR P.S. /523 /2026 |
| | BLAPL/12589/2026 | VS | VS | J.M.F.C.(IV),BHUBANESWAR(Khordha ) |
| | | STATE OF ODISHA | | CT/0001035/2026 |
| 7 | D-BLAPL/33173/2026 | BASANTA GANDA | SAMARENDRA BAHADUR | GURUNDIA /26 /2026 |
| | BLAPL/12590/2026 | VS | VS | SPECIAL JUDGE (POCSO), SUNDARGAR |
| | | STATE OF ODISHA | | Spl/0000051/2026 |
| 8 | D-BLAPL/35737/2026 | DIGAMBER KANHAR | KULDEEP MOHANTY | / /0 |
| | BLAPL/12591/2026 | VS | VS | S.D.J.M.,BALLIGUDA(Kandhamal) |
| | | STATE OF ODISHA | | 2(B)CC/0000005/2026 |
| 9 | D-BLAPL/35717/2026 | ROHIT PUJHARI | JNYANANANDA PANDA | KESINGA /312 /2026 |
| | BLAPL/12592/2026 | VS | VS | J.M.F.C., KESINGA(Kalahandi) |
| | | STATE OF ODISHA | | CT/0000306/2026 |
| 10 | D-BLAPL/35649/2026 | LIPUN NAIK | PRAJIT KUMAR PRADHAN | / /0 |
| | BLAPL/12593/2026 | VS | VS | SPECIAL JUDGE,ANGUL(Anugul ) |
| | | STATE OF ODISHA | | Spl/0000055/2026 |
| 11 | D-BLAPL/35612/2026 | PREMCHAND NAIK | JUGALA KISHORE PANDA | / /0 |
| | BLAPL/12594/2026 | VS | VS | SPECIAL JUDGE,SONEPUR(Sonepur ) |
| | | STATE OF ODISHA | | 2(A)CC/0000027/2026 |

# ORISSA HIGH COURT

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|---|---|---|---|---|
| 12 | D-BLAPL/35647/2026 | SK. SERALI @ SK. SER ALLI | AMULYA RATNA PANDA | / /0 |
| | BLAPL/12595/2026 | VS | VS | SPECIAL JUDGE,BALASORE(Baleshwar) |
| | | STATE OF ODISHA | | Spl/0000388/2026 |
| 13 | D-BLAPL/35426/2026 | PUSPANJALI TRIPATHY | BIKASH CHANDRA PARIJA | BOLANGIR SADAR /380 /2026 |
| | BLAPL/12596/2026 | VS | VS | SPECIAL JUDGE,BALANGIR(Balangir) |
| | | STATE OF ODISHA | | Spl/0000035/2026 |
| 14 | D-BLAPL/35603/2026 | HARIA @ HAREKRUSHNA PRADHAN | MANAS KUMAR CHAND | BANAPUR P.S. /394 /2024 |
| | BLAPL/12597/2026 | VS | VS | J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Kho |
| | | STATE OF ODISHA | | GR/0000596/2024 |
| 15 | D-BLAPL/35710/2026 | HUIKA DUTIA | JNYANANANDA PANDA | KESINGA /232 /2026 |
| | BLAPL/12598/2026 | VS | VS | J.M.F.C., KESINGA(Kalahandi) |
| | | STATE OF ODISHA | | CT/0000227/2026 |
| 16 | D-BLAPL/35572/2026 | CH. HRUSIKESH RAO @ BABULI | AMIT KUMAR SAHU | JEYPORE SADAR /191 /2023 |
| | BLAPL/12599/2026 | VS | VS | SPECIAL JUDGE,JEYPORE(Koraput) |
| | | STATE OF ODISHA | | TR/0000070/2023 |
| 17 | D-BLAPL/35663/2026 | GUPTESWAR @ PABAN SAHU | BHOJARAJ SETH | GAISILET /245 /2024 |
| | BLAPL/12600/2026 | VS | VS | S.D.J.M.,PADAMPUR(Bargarh ) |
| | | STATE OF ODISHA | | GR/0001501/2024 |
| 18 | D-BLAPL/35732/2026 | SANDIP KUMAR | SATYABRATA DASH | / /0 |
| | BLAPL/12601/2026 | VS | VS | SPECIAL JUDGE,BALASORE(Baleshwar) |
| | | STATE OF ODISHA | | SC/0000366/2026 |
| 19 | D-BLAPL/35670/2026 | MAHENDRA KHARA | SK. ZAFARULLA | NANDAPUR /122 /2024 |
| | BLAPL/12602/2026 | VS | VS | A.D.J.,KORAPUT(Koraput) |
| | | STATE OF ODISHA | | CT/0000022/2025 |
| 20 | D-BLAPL/35716/2026 | MANGAL @ BHASKA @ TALA MURMU | SK. ZAFARULLA | BADAMPAHAD /117 /2023 |
| | BLAPL/12603/2026 | VS | VS | A.D.J.,RAIRANGAPUR(Mayurbhanj) |
| | | STATE OF ODISHA | | ST/0000039/2025 |
| 21 | D-BLAPL/35702/2026 | SUNIL MEHER | BISWAMITRA RANA | / /0 |
| | BLAPL/12604/2026 | VS | VS | SPECIAL JUDGE,BAUDH(Baudh ) |
| | | STATE OF ODISHA | | 2(A)CC/0000023/2026 |
| 22 | D-BLAPL/35669/2026 | SOMANATH BHOI | SK. ZAFARULLA | NANDAPUR /122 /2024 |
| | BLAPL/12605/2026 | VS | VS | A.D.J.,KORAPUT(Koraput) |
| | | STATE OF ODISHA | | CT/0000022/2025 |
| 23 | D-BLAPL/35431/2026 | BISHNUPRIYA SAMANTARAY | RAMESH CHANDRA BHOI | CHOUDWAR /744 /2025 |

# ORISSA HIGH COURT

## CASES REGISTERED REPORT AS ON :20/11/2026

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|---|---|---|---|---|
| | BLAPL/12606/2026 | VS | VS | J.M.F.C.,TANGI CHOUDWAR(Cuttack) |
| | | STATE OF ODISHA | | GR/0001232/2025 |
| 24 | D-BLAPL/35739/2026 | BHAKTI DAS | SAHASRANSU SOURAV | ANGUL SADAR PS /1045 /2026 |
| | BLAPL/12607/2026 | VS | VS | SPECIAL JUDGE,ANGUL(Anugul ) |
| | | STATE OF ODISHA | | Spl/0000058/2026 |
| 25 | D-BLAPL/35668/2026 | DHANI PANGI | SANGRAM KESHARI ROUT | MACHHKUND /114 /2026 |
| | BLAPL/12608/2026 | VS | VS | SPECIAL JUDGE,KORAPUT(Koraput) |
| | | STATE OF ODISHA | | TR/0000089/2026 |
| 26 | D-BLAPL/35743/2026 | ANANDA TANDIA | SOUMYA RANJAN DAS | BADMAL /297 /2026 |
| | BLAPL/12609/2026 | VS | VS | J.M.F.C.,JHARSUGUDA(Jharsuguda ) |
| | | STATE OF ODISHA | | CT/0000831/2026 |
| 27 | D-BLAPL/35584/2026 | SUBODH @SUBODHA SINGH | PRATYASISH MOHANTY | AINTHAPALI /475 /2017 |
| | BLAPL/12610/2026 | VS | VS | ASST. SESSIONS JUDGE,SAMBALPUR(S |
| | | STATE OF ODISHA | | ST/0000232/2025 |
| 28 | D-BLAPL/35285/2026 | SANJAYA BEHERA@KUNURI | RABINDRA NATH PRUSTY | TIGIRIA /264 /2026 |
| | BLAPL/12611/2026 | VS | VS | SPECIAL JUDGE (POCSO), CUTTACK(Cu |
| | | STATE OF ODISHA | | Spl/0000190/2026 |
| 29 | D-BLAPL/35449/2026 | SIPU @BINOD NAIK | OM PRAKASH SARAN | DHENKANAL TOWN /427 /2026 |
| | BLAPL/12612/2026 | VS | VS | S.D.J.M.-CIVIL JUDGE (JD),DHENKANAI |
| | | STATE OF ODISHA | | GR/0000985/2026 |
| 30 | D-BLAPL/35655/2026 | KUNA SINGH | SURYAKANTA DWIBEDI | UDALA /284 /2026 |
| | BLAPL/12613/2026 | VS | VS | SPECIAL JUDGE (POCSO), BARIPADA(M |
| | | STATE OF ODISHA | | Spl/0000097/2026 |
| 31 | D-BLAPL/35451/2026 | HAPPY NAIK@AGADHU | OM PRAKASH SARAN | MOTANGA /367 /2026 |
| | BLAPL/12614/2026 | VS | VS | J.M.F.C.,DHENKANAL(Dhenkanal) |
| | | STATE OF ODISHA | | GR/0000527/2026 |
| 32 | D-BLAPL/35763/2026 | TRINATH SRICHANDAN | KABIRAJ PRADHAN | NIRAKARPUR /240 /2026 |
| | BLAPL/12615/2026 | VS | VS | J.M.F.C,TANGI(Khordha ) |
| | | STATE OF ODISHA | | GR/0000589/2026 |
| 33 | D-BLAPL/34214/2026 | DIPAK KUMAR BARIK | KEDAR CHANDRA SARANGI | MADHUPATNA /210 /2025 |
| | BLAPL/12616/2026 | VS | VS | P.O SPL.COURT SC AND ST (POA) ACT, |
| | | STATE OF ODISHA | | Spl/0001033/2025 |
| 34 | D-BLAPL/35625/2026 | SURESH KUMAR DALABEHERA | SARADA PRASANNA SARANGI | SAMBALPUR VIGILANCE /22 /2026 |
| | BLAPL/12617/2026 | VS | VS | SPL. JUDGE (VIG),BOLANGIR(Balangir) |

# ORISSA HIGH COURT

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|---|---|---|---|---|
| | | STATE OF ODISHA(VIG.) | | GR/0000009/2026 |
| 35 | D-BLAPL/35775/2026 | MANTU DAS | RANJAN KUMAR NAYAK | AIRPORT P.S. /132 /2026 |
| | BLAPL/12618/2026 | VS | VS | SPECIAL JUDGE,JHARSUGUDA(Jharsugu |
| | | STATE OF ODISHA | | Spl/0000042/2026 |
| 36 | D-BLAPL/34977/2026 | SANJIB KHADIA | PRANAYA SWAIN | ATTABIRA /89 /2024 |
| | BLAPL/12619/2026 | VS | VS | A.D.J.,BARGARH(Bargarh ) |
| | | STATE OF ODISHA | | CT/0000037/2024 |
| 37 | D-BLAPL/35286/2026 | JAGANNATH MUNDA | PRITI MANJARI SAMAL | BHASMA /242 /2026 |
| | BLAPL/12620/2026 | VS | VS | SPECIAL JUDGE (POCSO), SUNDARGAR |
| | | STATE OF ODISHA | | Spl/0000099/2026 |
| 38 | D-BLAPL/35518/2026 | MUNA PRADHAN | LAMBODOR ACHARI | JAGANNATHA PRASAD /53 /2026 |
| | BLAPL/12621/2026 | VS | VS | A.D.J.,BHANJANAGAR(Ganjam) |
| | | STATE OF ODISHA | | ST/0000117/2026 |
| 39 | D-BLAPL/35695/2026 | OM DASH@ OMM DAS | JYOTIRMAYA SAHOO | BADABAZAR /728 /2026 |
| | BLAPL/12622/2026 | VS | VS | S.D.J.M.,BERHAMPUR(Ganjam) |
| | | STATE OF ODISHA | | GR/0002840/2026 |
| 40 | D-BLAPL/35547/2026 | SRIRAM DURU | SK. ZAFARULLA | PADWA /123 /2024 |
| | BLAPL/12623/2026 | VS | VS | SPECIAL JUDGE,KORAPUT(Koraput) |
| | | STATE OF ODISHA | | Spl/0000023/2025 |
| 41 | D-BLAPL/33961/2026 | PANKAJ DIGAL | SIDDHARTH GOUTAM DAS | PHULBANI SADAR /135 /2026 |
| | BLAPL/12624/2026 | VS | VS | SPECIAL JUDGE, PHULBANI(Kandhamal |
| | | STATE OF ODISHA | | Spl/0000119/2026 |
| 42 | D-BLAPL/35264/2026 | SUNIL KUMAR BHARATI | RAMESH CHANDRA MAHARANA | / /0 |
| | BLAPL/12625/2026 | VS | VS | SPECIAL JUDGE, PHULBANI(Kandhamal |
| | | STATE OF ODISHA | | 2(A)CC/0000028/2026 |
| 43 | D-BLAPL/35815/2026 | KAILASH PRADHAN | BIKASH KARNA | / /0 |
| | BLAPL/12626/2026 | VS | VS | SPECIAL JUDGE,SONEPUR(Sonepur ) |
| | | STATE OF ODISHA | | 2(A)CC/0000035/2026 |
| 44 | D-BLAPL/35830/2026 | GURUBARI SAHOO | AMLAN SHAKTI PAUL | / /0 |
| | BLAPL/12627/2026 | VS | VS | J.M.F.C.,BHAPUR(Nayagarh ) |
| | | STATE OF ODISHA | | 2(A)CC/0000034/2026 |
| 45 | D-BLAPL/34973/2026 | KALIA DIGI | SANJAY KUMAR PATTANAIK | TANGI /244 /2015 |
| | BLAPL/12628/2026 | VS | VS | AD-HOC ADJ (FTSC),CUTTACK(Cuttack) |
| | | STATE OF ODISHA | | Spl/0000080/2015 |

# ORISSA HIGH COURT

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|---|---|---|---|---|
| 46 | D-BLAPL/35778/2026 | BAPI @ PITA RANJAN NAYAK | MANAS KUMAR CHAND | KHURDA SADAR /524 /2026 |
| | BLAPL/12629/2026 | VS | VS | SPECIAL JUDGE (NDPS),KHURDA(Khord |
| | | STATE OF ODISHA | | TR/0000213/2026 |
| 47 | D-BLAPL/35540/2026 | RAGHUNATH BHATRA | DEVASIS MOHANTY | BORIGUMMA /250 /2026 |
| | BLAPL/12630/2026 | VS | VS | SPECIAL JUDGE,JEYPORE(Koraput) |
| | | STATE OF ODISHA | | TR/0000042/2026 |
| 48 | D-BLAPL/35862/2026 | SANJAY SINGH | AMULYA RATNA PANDA | BALASORE SADAR /617 /2026 |
| | BLAPL/12631/2026 | VS | VS | J.M.F.C.,BALASORE(CITY)(Baleshwar) |
| | | STATE OF ODISHA | | CT/0001203/2026 |
| 49 | D-BLAPL/35858/2026 | MUKESH KUMAR AGRAWAL @ MANOJ AGRAWAL @ MUKESH AGRAWAL @KALU | AJAYA KUMAR NANDA | PADAMPUR /231 /2025 |
| | BLAPL/12632/2026 | VS | VS | A.D.J.,PADAMPUR(Bargarh ) |
| | | STATE OF ODISHA | | Spl/0000041/2025 |
| 50 | D-BLAPL/35835/2026 | BAPI MOLLA @ AKIYABUL HAQUE | SURYAKANTA DWIBEDI | BALASORE SADAR /394 /2026 |
| | BLAPL/12633/2026 | VS | VS | J.M.F.C.,BALASORE(Baleshwar) |
| | | STATE OF ODISHA | | CT/0000747/2026 |
| 51 | D-BLAPL/35563/2026 | DANISH RAZA | DHIRENDRA KUMAR MOHAPATRA | SUNDARGARH TOWN /425 /2026 |
| | BLAPL/12634/2026 | VS | VS | S.D.J.M.-CIVIL JUDGE (SD),SUNDERGAI |
| | | STATE OF ODISHA | | GR/0001866/2026 |
| 52 | D-BLAPL/34971/2026 | SUMAN MALLICK | SANJAY KUMAR PATTANAIK | TANGI /53 /2013 |
| | BLAPL/12635/2026 | VS | VS | AD-HOC ADDL.DIST.JUDGE,CUTTACK( |
| | | STATE OF ODISHA | | Spl/0000058/2014 |
| 53 | D-BLAPL/35836/2026 | JHILI SAHU | SAILABALA JENA | PARLAKHEMUNDI /294 /2026 |
| | BLAPL/12636/2026 | VS | VS | S.D.J.M.-CIVIL JUDGE (JD),PARALAKHE |
| | | STATE OF ODISHA | | GR/0000599/2026 |
| 54 | D-BLAPL/35852/2026 | SATAM PATTANAIK | SATYA SINDHU KASHYAP | INDUASTRIAL,NISA /179 /2026 |
| | BLAPL/12637/2026 | VS | VS | CIVIL JUDGE (J.D.)-CUM-JMFC,BANARI |
| | | STATE OF ODISHA | | GR/0000610/2026 |
| 55 | D-BLAPL/35855/2026 | JAGABANDHU MALLICK | MAHES DAS | BALLIGUDA /149 /2026 |
| | BLAPL/12638/2026 | VS | VS | SPECIAL JUDGE,BALLIGUDA(Kandhama |
| | | STATE OF ODISHA | | Spl/0000151/2026 |
| 56 | D-BLAPL/35861/2026 | SANJAYA NAIK @SONU | PANCHANAN PANIGRAHI | BALIMI /156 /2026 |
| | BLAPL/12639/2026 | VS | VS | S.D.J.M.,HINDOL(Dhenkanal) |
| | | STATE OF ODISHA | | GR/0000499/2026 |
| 57 | D-BLAPL/35827/2026 | DEBI PRASAD ROUL @ SONU | AMLAN SHAKTI PAUL | NAYAPALLI P.S. /456 /2026 |

# ORISSA HIGH COURT

## CASES REGISTERED REPORT AS ON :20/11/2026

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| | BLAPL/12640/2026 | VS | VS | J.M.F.C.(III),BHUBANESWAR(Khordha ) |
| | | STATE OF ODISHA | | CT/0000852/2026 |
| 58 | D-BLAPL/35867/2026 | BAPI @ HIMANSHU NAYAK | ARIJEET MISHRA | RAJKANIKA /560 /2026 |
| | BLAPL/12641/2026 | VS | VS | SPECIAL JUDGE (POCSO), KENDRAPAR |
| | | STATE OF ODISHA | | Spl/0000073/2026 |
| 59 | D-BLAPL/35580/2026 | AJIT PANDA @ RANJIT | NIRANJAN LENKA | BAIDYANATHPUR /287 /2026 |
| | BLAPL/12642/2026 | VS | VS | S.D.J.M.,BERHAMPUR(Ganjam) |
| | | STATE OF ODISHA | | GR/0001548/2026 |
| 60 | D-BLAPL/35803/2026 | RAJA @RAJENDRA KUMAR SAHOO | BIJAY KUMAR BEHERA | SPECIAL CRIME UNIT /8 /2025 |
| | BLAPL/12643/2026 | VS | VS | 3RD A.D.J., BHUBANESWAR(Khordha ) |
| | | STATE OF ODISHA | | TR/0000625/2025 |
| 61 | D-CMP/54789/2026 | UPENDRA BARIK | SARADA PRASAD DASH | / / |
| | CMP/2055/2026 | VS | VS | CIVIL JUDGE (SD),KARANJIA(Mayurbha |
| | | MAHENDRA BARIK | | CS/0000105/2020 |
| 62 | D-CMP/55244/2026 | ASHOK KUMAR PATI | CHANDRAKANTA NAYAK | / / |
| | CMP/2056/2026 | VS | VS | CIVIL JUDGE (SD),JAJPUR(Jajapur ) |
| | | KANAK DURGA GOVT. HIGH SCHOOL, BALIBIL, JAJPUR | | CS/0000198/2022 |
| 63 | D-CMP/54894/2026 | RADHAGOBINDA BISWAL | SATYAJIT MOHAPATRA | / / |
| | CMP/2057/2026 | VS | VS | 2ND ADDL.CIVIL JUDGE(S.D.),BALASO |
| | | SUSILA BISWAL | | CS/0000057/2016 |
| 64 | D-CMP/55512/2026 | M/S. LALCHAND RESORT PRIVATE LIMITED, BHUBANESWAR | GOURI MOHAN RATH | / / |
| | CMP/2058/2026 | VS | VS | DISTRICT & SESIONS JUDGE,BHUBANE |
| | | M/S. PRACHI RESORTS PRIVATE LIMITED, BHUBANESWAR | | Arbitration Appeal/0000011/2026 |
| 65 | D-CMP/55826/2026 | APARNA SETHI @ APARNA SHEET | BUDHIRAM DAS | / / |
| | CMP/2059/2026 | VS | VS | CIVIL JUDGE (JD),BARIPADA(Mayurbha |
| | | SIRISH CHANDRA NAIK | | EC/0000007/2016 |
| 66 | D-CMP/56002/2026 | SANJIB SAHOO | SOUMYA DEV RAY | / / |
| | CMP/2060/2026 | VS | VS | DISTRICT & SESSIONS JUDGE,SUNDER |
| | | CHADA MILWAR | | IA/0000002/2026 |
| 67 | D-CMP/55810/2026 | RAMA PURTI | LINGARAJ SARANGI | / / |
| | CMP/2061/2026 | VS | VS | CIVIL JUDGE (SD),BHUBANESWAR(Kho |
| | | LAXMIDHAR ROUT | | IA/0000001/2026 |
| 68 | D-CONTC/55704/2026 | JHUNARANI CHOUDHURY | ADV. | / / |
| | CONTC/8097/2026 | VS | VS | () |

# ORISSA HIGH COURT

## CASES REGISTERED REPORT AS ON :20/11/2026

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|---|---|---|---|---|
| | | DR.N.THIRUMALA NAYAK, IAS | | // |
| 69 | D-CONTC/55718/2026 | SUMITRA PARIDA | ADV. | / / |
| | CONTC/8098/2026 | VS | VS | () |
| | | RAGHURAM R.IYER, THE COLLECTOR, KENDRAPARA | | // |
| 70 | D-CONTC/55233/2026 | RABINARAYAN MISHRA | ADV. | / / |
| | CONTC/8099/2026 | VS | VS | () |
| | | MAUSHUMI LATA PADHI, REGIONAL PROVIDENT FUND COMMISSIONER, EPFO, BHUBANESWAR | | // |
| 71 | D-CONTC/55532/2026 | SARBESWAR BAGUDAI | ADV. | / / |
| | CONTC/8100/2026 | VS | VS | () |
| | | SACHIN RAMCHANDRA JADHAV, IAS | | // |
| 72 | D-CONTC/55639/2026 | TIKENANI KUMBHAR | ADV. | / / |
| | CONTC/8101/2026 | VS | VS | () |
| | | G.RASHMIREKHA, TAHASILDAR, SONEPUR | | // |
| 73 | D-CONTC/55680/2026 | S.DEVADAS | ADV. | / / |
| | CONTC/8102/2026 | VS | VS | () |
| | | SOBHA SHARMA, I.A.S | | // |
| 74 | D-CONTC/55555/2026 | JAYANTI SAMANTRAY | ALOK KUMAR MOHAPATRA | / / |
| | CONTC/8103/2026 | VS | VS | () |
| | | SAMARENDRA NAYAK, BRANCH MANAGER , INDIAN BANK,DEULASAHI BRANCH,CUTTACK | | // |
| 75 | D-CONTC/55560/2026 | JAYANTI SAMANTRAY | ALOK KUMAR MOHAPATRA | / / |
| | CONTC/8104/2026 | VS | VS | () |
| | | PRATIBHA SHARMA, ASSISTANT GENERAL MANAGER, BANK OF BARODA, CUTTACK BRANCH | | // |
| 76 | D-CONTC/55343/2026 | DUKHABANDHU JENA | ADV. | / / |
| | CONTC/8105/2026 | VS | VS | () |
| | | SUVENDU KUMAR SAHOO, TAHASILDAR, SADAR, KEONJHAR | | // |
| 77 | D-CONTC/55755/2026 | BASUDEV BEHERA | DIPTIREKHA NANDA | / / |
| | CONTC/8106/2026 | VS | VS | () |
| | | THIRUMALA NAIK, IAS | | // |
| 78 | D-CONTC/55757/2026 | BANSHIDHARA BEHERA | SANJIB KUMAR RATH | / / |
| | CONTC/8107/2026 | VS | VS | () |
| | | THIRUMALA NAIK, IAS | | // |
| 79 | D-CONTC/55766/2026 | M.C. OF PANCHAYAT HIGH SCHOOL, TARAPUR | SANJIB KUMAR RATH | / / |
| | CONTC/8108/2026 | VS | VS | () |
| | | THIRUMALA NAIK, IAS, COMMNR. CUM SECY.,SCHOOL AND MASS EDUCATION DEPT.,ODISHA | | // |

# ORISSA HIGH COURT

## CASES REGISTERED REPORT AS ON :20/11/2026

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|---|---|---|---|---|
| 80 | D-CONTC/55811/2026 | ADITYA MOHAPATRA | ADV. | / / |
| | CONTC/8109/2026 | VS | VS | () |
| | | MANAS RANJAN MISHRA, R.T.O, BHUBANESWAR-I (OD-2) | | // |
| 81 | D-CONTC/55758/2026 | PRADIPTA KUMAR PATNAIK | SANJIB KUMAR RATH | / / |
| | CONTC/8110/2026 | VS | VS | () |
| | | THIRUMALA NAIK, IAS | | // |
| 82 | D-CONTC/55760/2026 | JAYANTI SAHOO | SANJIB KUMAR RATH | / / |
| | CONTC/8111/2026 | VS | VS | () |
| | | THIRUMALA NAIK, IAS | | // |
| 83 | D-CONTC/55682/2026 | BASANTA KUMAR BAL | ADV. | / / |
| | CONTC/8112/2026 | VS | VS | () |
| | | N.THIRUMALA NAIK, IAS | | // |
| 84 | D-CONTC/55734/2026 | BISWANATH JENA | SAMIR KUMAR MISHRA (SR. ADV.) | / / |
| | CONTC/8113/2026 | VS | VS | () |
| | | RAJESH PRABHAKAR PATIL, COMMNR., SPECIAL RELIEF, BOARD OF REVENUE, CUTTACK | | // |
| 85 | D-CONTC/55742/2026 | DHANESWAR GHADAI | SANJIB KUMAR RATH | / / |
| | CONTC/8114/2026 | VS | VS | () |
| | | THIRUMALA NAIK, IAS,COMMISSIONER-CUM-SECRETARY TO GOVERNMENT, DEPT OF SCHOOL AND MASS EDUCATION | | // |
| 86 | D-CONTC/55749/2026 | PADMALOCHAN BEHERA | SANJIB KUMAR RATH | / / |
| | CONTC/8115/2026 | VS | VS | () |
| | | JUGALESWARI DAS, IAS,DIRECTOR, SECONDARY EDUCATION, ODISHA | | // |
| 87 | D-CONTC/55763/2026 | BAIKUNTHA NATH SAHOO | SANJIB KUMAR RATH | / / |
| | CONTC/8116/2026 | VS | VS | () |
| | | THIRUMALA NAIK, IAS | | // |
| 88 | D-CONTC/55765/2026 | RAMAKANTA PANIGRAHI | SANJIB KUMAR RATH | / / |
| | CONTC/8117/2026 | VS | VS | () |
| | | JUGALESWARI DAS, IAS | | // |
| 89 | D-CONTC/54858/2026 | RUDRA NARAYAN PRADHAN | ADV | / / |
| | CONTC/8118/2026 | VS | VS | () |
| | | S.N GIRISH, PRINCIPAL SECRETARY HEALTH AND FAMILY WELFARE DEPTT | | // |
| 90 | D-CONTC/54929/2026 | GADADHAR JENA | ADV. | / / |
| | CONTC/8119/2026 | VS | VS | () |
| | | SOMESH KUMAR UPADHYAY, IAS, COLLECTOR, BHADRAK | | // |
| 91 | D-CONTC/55816/2026 | PRAJJWAL TEWARI | ADV. | / / |

# ORISSA HIGH COURT

## CASES REGISTERED REPORT AS ON :20/11/2026

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|---|---|---|---|---|
| | CONTC/8120/2026 | VS | VS | () |
| | | RISIKESH DNYANDEO, IPS, DEPUTY COMMISSIONER OF POLICE, CUTTACK | | // |
| 92 | D-CONTC/55943/2026 | BAURIA PRADHAN | ADV. | / / |
| | CONTC/8121/2026 | VS | VS | () |
| | | DR.ARYA KUMAR SARVADAMANA, TAHASILDAR, RANPUR | | // |
| 93 | D-CONTC/55952/2026 | SAHADEV MAHAL | ADV. | / / |
| | CONTC/8122/2026 | VS | VS | () |
| | | SONALIKA ROY, DISTRICT EDUCATION OFFICER, KHURDA CIRCLE, KHURDA | | // |
| 94 | D-CONTC/55922/2026 | MADAN MOHAN ROUT | SUJAY SHANKER SINGHDEO | / / |
| | CONTC/8123/2026 | VS | VS | () |
| | | JAMINI SARANGI, COMMISSIONER CUM SECRETARY RURAL WORKS DEPTT. | | // |
| 95 | D-CONTC/55761/2026 | DEBDAN MISHRA | SANJIB KUMAR RATH | / / |
| | CONTC/8124/2026 | VS | VS | () |
| | | JUGALESWARI DAS, IAS | | // |
| 96 | D-CONTC/55582/2026 | AKSHAYA KUMAR JENA | ADV. | / / |
| | CONTC/8125/2026 | VS | VS | () |
| | | DR.N.THIRUMALA NAIK, I.A.S | | // |
| 97 | D-CONTC/55437/2026 | PRAMOD KUMAR BEHERA | ADV. | / / |
| | CONTC/8126/2026 | VS | VS | () |
| | | SUDHANSHU SADANGI, IPS | | // |
| 98 | D-CONTC/55578/2026 | ANADI MAHAL | ADV. | / / |
| | CONTC/8127/2026 | VS | VS | () |
| | | ARINDAM DAKUA, IAS | | // |
| 99 | D-CONTC/55908/2026 | SANJAY MIRDHA | ADV. | / / |
| | CONTC/8128/2026 | VS | VS | () |
| | | GUHA POONAM TAPAS KUMAR,IAS | | // |
| 100 | D-CONTC/55900/2026 | MONALISA NAIK | ADV. | / / |
| | CONTC/8129/2026 | VS | VS | () |
| | | GUHA POONAM TAPAS KUMAR, I.A.S. | | // |
| 101 | D-CONTC/55899/2026 | DIPTIMAYEE PRADHAN | ADV. | / / |
| | CONTC/8130/2026 | VS | VS | () |
| | | GUHA POONAM TAPAS KUMAR, I.A.S. | | // |
| 102 | D-CONTC/55902/2026 | MAHABIR LAKRA | ADV. | / / |
| | CONTC/8131/2026 | VS | VS | () |

# ORISSA HIGH COURT

## CASES REGISTERED REPORT AS ON :20/11/2026

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|---|---|---|---|---|
| | | GUHA POONAM TAPAS KUMAR, I.A.S. | | // |
| 103 | D-CONTC/55904/2026 | KHIROD CHANDRA NAYAK | ADV. | / / |
| | CONTC/8132/2026 | VS | VS | () |
| | | GUHA POONAM TAPAS KUMAR, I.A.S. | | // |
| 104 | D-CONTC/55994/2026 | MINANJALI MAHAPATRA | ADV. | / / |
| | CONTC/8133/2026 | VS | VS | () |
| | | SURYA KUMAR NAYAK, TAHASILDAR, BHOGRAI | | // |
| 105 | D-CONTC/55833/2026 | DR. SANTOSH KUMAR PANDA | ANAND CHANDRA SWAIN | / / |
| | CONTC/8134/2026 | VS | VS | () |
| | | DIBYAJYOTI SMRUTI RANJAN DEO,OAS, PRESIDENT GOVERINING BODY BAHUGRAM DEGREE COLLEGE, CUM THE SUB CO | | // |
| 106 | D-CONTC/55962/2026 | MANOJ KUMAR DAS | ADV. | / / |
| | CONTC/8135/2026 | VS | VS | () |
| | | ARINDAM DAKUA, IAS | | // |
| 107 | D-CONTC/55974/2026 | PRAKASH KUMAR MISHRA | ADV. | / / |
| | CONTC/8136/2026 | VS | VS | () |
| | | YAMINI SARANGI, IAS | | // |
| 108 | D-CONTC/55834/2026 | PRAFULLA KUMAR MAHARANA | ADV. | / / |
| | CONTC/8137/2026 | VS | VS | () |
| | | BALAMUKUNDA BHUYAN, DIRECTOR OF ELEMENTARY EDUCATION, ODISHA | | // |
| 109 | D-CONTC/55918/2026 | JITENDER | RUCHI RAJGARHIA | / / |
| | CONTC/8138/2026 | VS | VS | () |
| | | KRUSHNA SAHA, INSPECTOR-IN-CHARGE, NIMAKHANDI POLICE STATION | | // |
| 110 | D-CONTC/55898/2026 | JASMIN DHURUA | ADV. | / / |
| | CONTC/8139/2026 | VS | VS | () |
| | | GUHA POONAM TAPAS KUMAR, I.A.S. | | // |
| 111 | D-CONTC/55762/2026 | RADHAKRISHNA SAHU | SANJIB KUMAR RATH | / / |
| | CONTC/8140/2026 | VS | VS | () |
| | | JUGALESWARI DAS, IAS | | // |
| 112 | D-CRLA/34066/2026 | SURESH KUMAR BEHERA | DEBASNAN DAS | TIRTOL /81 /2024 |
| | CRLA/1109/2026 | VS | VS | AD-HOC A.D.J.(FTSC),JAGATSINGHPUR |
| | | STATE OF ODISHA | | CT/0000194/2024 |
| 113 | D-CRLA/27170/2026 | HAPUN @ SUMARENDRA PATRA @ SUMERENDRA PATRA | BIBEKANANDA MAHAPATRA | JAJPUR ROAD /448 /2020 |
| | CRLA/1110/2026 | VS | VS | AD-HOC A.D.J.(FTSC),JAJPUR(Jajapur ) |
| | | STATE OF ODISHA | | Spl/0000138/2020 |

# ORISSA HIGH COURT

## CASES REGISTERED REPORT AS ON :20/11/2026

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|---|---|---|---|---|
| 114 | D-CRLA/34707/2026 | MANISH AGRAWAL @ KALU | BHARAT BHUSAN ROUTRAY | BIJEPUR /235 /2025 |
| | CRLA/1111/2026 | VS | VS | A.D.J.,PADAMPUR(Bargarh ) |
| | | STATE OF ODISHA | | Spl/0000052/2025 |
| 115 | D-CRLA/34686/2026 | ABINASH PANDA | HRUDANANDA MOHAPATRA | / /0 |
| | CRLA/1112/2026 | VS | VS | JUDGE FAMILY COURT,BALASORE(Bal |
| | | MANASI ACHARYA | | Crp/0000337/2019 |
| 116 | D-CRLA/34260/2026 | PRADEEP BEHERA | SARADA PRASAD DASH | BANGRIPOSI /74 /2019 |
| | CRLA/1113/2026 | VS | VS | DISTRICT & SESIONS JUDGE,BARIPAD |
| | | STATE OF ODISHA | | ST/0000189/2024 |
| 117 | D-CRLLP/13566/2026 | CENTRAL BUREAU OF INVESTIGATION | SARTHAK NAYAK | / /0 |
| | CRLLP/101/2026 | VS | VS | SPECIAL JUDGE (CBI-I -CUM-PMLA),BH |
| | | SUKANTA SWAIN | | TR/0000006/2017 |
| 118 | D-CRLLP/35485/2026 | SIBAPRASAD PATTANAYAK | LALITENDU MISHRA | DHENKANAL SADAR /290 /2023 |
| | CRLLP/102/2026 | VS | VS | A.D.J.,DHENKANAL(Dhenkanal) |
| | | STATE OF ODISHA | | CT/0000254/2023 |
| 119 | D-CRLMC/33643/2026 | ULLASH CHANDRA PARIDA | SAUVAGYA RANJAN JENA | / /0 |
| | CRLMC/4355/2026 | VS | VS | J.M.F.C.,CUTTACK SADAR(Cuttack) |
| | | STATE OF ODISHA | | ICC/0000115/2024 |
| 120 | D-CRLMC/33822/2026 | BICHITRANANDA | SAUVAGYA RANJAN JENA | / /0 |
| | CRLMC/4356/2026 | VS | VS | J.M.F.C,CUTTACK(Cuttack) |
| | | DEBASMITA ACHARYA | | ICC/0000011/2025 |
| 121 | D-CRLMC/35528/2026 | LAKI PRADHAN | JYOTIRMAYA SAHOO | / /0 |
| | CRLMC/4357/2026 | VS | VS | J.M.F.C,TANGI(Khordha ) |
| | | STATE OF ODISHA | | 2(A)CC/0000150/2025 |
| 122 | D-CRLMC/34823/2026 | ANANDESWAR SAHU | MAHES DAS | TIKABALI /80 /2019 |
| | CRLMC/4358/2026 | VS | VS | A.D.J.,BALLIGUDA(Kandhamal) |
| | | STATE OF ODISHA | | ST/0000001/2021 |
| 123 | D-CRLMC/35019/2026 | RAJENDRA KUMAR PATRA | ARUN KUMAR BEHERA | BALASORE TOWN /22 /2021 |
| | CRLMC/4359/2026 | VS | VS | S.D.J.M.,BALASORE(Baleshwar) |
| | | STATE OF ODISHA | | CT/0000092/2021 |
| 124 | D-CRLMC/35641/2026 | SATYABRATA SAHOO | SANJIB MOHANTY | / / |
| | CRLMC/4360/2026 | VS | VS | J.M.F.C.(II),BHUBANESWAR(Khordha ) |
| | | STATE OF ODISHA | | ICC/0003591/2019 |
| 125 | D-CRLMC/35787/2026 | AKASH ADHIKARI | MITHUN DAS | INFOVALLY UPD BHUBANESWAR /416 |

# ORISSA HIGH COURT

## CASES REGISTERED REPORT AS ON :20/11/2026

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|---|---|---|---|---|
| | CRLMC/4361/2026 | VS | VS | J.M.F.C.,JATNI(Khordha ) |
| | | STATE OF ODISHA | | GR/0001005/2026 |
| 126 | D-CRLMC/35708/2026 | BULU JENA | T.DHIREN KUMAR DORA | BUGUDA /228 /2020 |
| | CRLMC/4362/2026 | VS | VS | A.D.J.,BHANJANAGAR(Ganjam) |
| | | STATE OF ODISHA | | ST/0000063/2024 |
| 127 | D-CRLMC/35713/2026 | SANTOSH PRADHAN | KURESH PRASAD DASH | BUGUDA /118 /2006 |
| | CRLMC/4363/2026 | VS | VS | A.D.J.,BHANJANAGAR(Ganjam) |
| | | STATE OF ODISHA | | ST/0000066/2012 |
| 128 | D-CRLMC/35595/2026 | SASWAT MISHRA | HARAPRASAD PANDA | PANIKOILI /95 /2020 |
| | CRLMC/4364/2026 | VS | VS | J.M.F.C.,JAJPUR ROAD(Jajapur ) |
| | | STATE OF ODISHA | | CT/0000482/2020 |
| 129 | D-CRLMP/35539/2026 | JASOBANTA PRADHAN | MANOJ KUMAR BALA SAMANTA | / /0 |
| | CRLMP/2042/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 130 | D-CRLMP/35478/2026 | CHINMAY SENAPTI | BASUDEV MISHRA | / /0 |
| | CRLMP/2043/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 131 | D-CRLMP/35567/2026 | NARAYAN @ KUNA PANDA | SUVASHISH PATTANAIK | KHANDAGIRI P.S. /896 /2025 |
| | CRLMP/2044/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 132 | D-CRLMP/35538/2026 | HIRALAL BEHERA | ARJUNA CHARAN BEHERA | / /0 |
| | CRLMP/2045/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 133 | D-CRLMP/35635/2026 | DEBASISH BEHERA | SANGRAM KESHARI MISHRA | TOMANDO /102 /2024 |
| | CRLMP/2046/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 134 | D-CRLMP/35632/2026 | ASHOK KUMAR MANDAL | PRIYA RANJAN SINGH | JODA /247 /2026 |
| | CRLMP/2047/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 135 | D-CRLMP/35694/2026 | KANAK LATA BEHERA | KARUNAKAR GAYA | / /0 |
| | CRLMP/2048/2026 | VS | VS | J.M.F.C.,KUJANG(Jagatsinghapur ) |
| | | STATE OF ODISHA | | ICC/0000060/2025 |
| 136 | D-CRLMP/35610/2026 | DEVI PRASAD PANDA | PANCHANAN PANIGRAHI | / /0 |
| | CRLMP/2049/2026 | VS | VS | () |

# ORISSA HIGH COURT

## CASES REGISTERED REPORT AS ON :20/11/2026

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|---|---|---|---|---|
| | | STATE OF ODISHA | | // |
| 137 | D-CRLMP/35198/2026 | DHARANIDHAR SAHOO | SIBADUTTA RAMAPRASAD MISHRA | / /0 |
| | CRLMP/2050/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 138 | D-CRLMP/35699/2026 | UDAY LENKA | SUBHRANSU BHUSAN MOHANTY | / /0 |
| | CRLMP/2051/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 139 | D-CRLMP/35639/2026 | DURYODHAN SAHOO | ASHOK KUMAR SARANGI | / /0 |
| | CRLMP/2052/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 140 | D-CRLMP/35773/2026 | GANESH PATTNAIK | SANJIB KUMAR BHANJADEO | GRAM GANJAM /101 /2023 |
| | CRLMP/2053/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 141 | D-CRLMP/35234/2026 | GAYATRI NAYAK | SATYA RANJAN PATI | / /0 |
| | CRLMP/2054/2026 | VS | VS | J.M.F.C,CUTTACK(Cuttack) |
| | | STATE OF ODISHA | | ICC/0000580/2025 |
| 142 | D-CRLMP/35759/2026 | MEENAKSHI MAHAPATRA | GYANENDRA KUMAR TRIPATHY | AIRPORT /401 /2025 |
| | CRLMP/2055/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 143 | D-CRLMP/35792/2026 | JAYANTI DAS | DIPTI RANJAN BHOKTA | / /0 |
| | CRLMP/2056/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 144 | D-CRLMP/35794/2026 | JAYANTI DAS | DIPTI RANJAN BHOKTA | CHHEND /108 /2026 |
| | CRLMP/2057/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 145 | D-CRLREV/34885/2026 | IMRAN KHAN | PRASANNA KUMAR MOHANTY | GOLANTHARA (BERHAMPUR) /108 /202 |
| | CRLREV/868/2026 | VS | VS | S.D.J.M.,BERHAMPUR(Ganjam) |
| | | STATE OF ODISHA | | MIS.CASE/0000458/2025 |
| 146 | D-CRP/51929/2026 | M/S. NEELACHAL BUILDERS PVT LTD. | LALITENDU MISHRA | / / |
| | CRP/54/2026 | VS | VS | CIVIL JUDGE (SD), JAJPUR ROAD(Jajapu |
| | | GITARANI MUDULI | | CS/0000275/2024 |
| 147 | D-EXP/39942/2026 | DEBASIS JENA | DEEPAK KUMAR MOHAPATRA | / / |
| | EXP/184/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |

# ORISSA HIGH COURT

## CASES REGISTERED REPORT AS ON :20/11/2026

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|---|---|---|---|---|
| 148 | D-FAO/45856/2026 | NIHAR RANJAN KAR | AKASH KUMAR BORAL | / / |
| | FAO/1072/2026 | VS | VS | STATE EDUCATION TRIBUNAL,BHUBA |
| | | STATE OF ODISHA | | Gia/0000740/2017 |
| 149 | D-FAO/55312/2026 | SWAYAM PRAVA PANDA | DEBASIS TRIPATHY | / / |
| | FAO/1073/2026 | VS | VS | DIST.&SESSIONS JUDGE,KENDRAPARA |
| | | ABINASH DASH | | Test./0000001/2017 |
| 150 | D-MACA/29173/2026 | B.M., JEYPORE, NEW INDIA ASSURANCE CO. LTD., JEYPORE | NETAJI SABYASACHI GHOSE | / / |
| | MACA/1105/2026 | VS | VS | 3RD M.A.C.T., NABARANGPUR(Nabaran |
| | | PURNI MAJHI @ PURNA (DEAD) | | Mac/0000041/2017 |
| 151 | D-MACA/40113/2026 | MANAGING DIRECTOR, B. RAMANAIAH CONSTRUCTION,ANDHRA PRADESH | PRASANNA KUMAR MISHRA | / / |
| | MACA/1106/2026 | VS | VS | IV M.A.C.T,CUTTACK(Cuttack) |
| | | MANOJ SABAR | | Mac/0000811/2018 |
| 152 | D-MACA/47655/2026 | SANJU PAIKRAY | BISWAJIT MOHANTY | / / |
| | MACA/1107/2026 | VS | VS | 1ST M.A.C.T., CUTTACK(Cuttack) |
| | | SANTOSH SAMANTARAY | | Mac/0000876/2025 |
| 153 | D-RPFAM/52376/2026 | ANIL KUMAR BEHERA | SRIKANT MOHAPATRA | / / |
| | RPFAM/319/2026 | VS | VS | JUDGE FAMILY COURT, KENDRAPARA |
| | | SANJUKTA DALAI @ BEHERA | | Crp/0000034/2020 |
| 154 | D-RPFAM/53126/2026 | NIRAKAR BEHERA | MRUGANKA MAULI PATNAIK | / / |
| | RPFAM/320/2026 | VS | VS | JUDGE FAMILY COURT-II,BHUBANESW |
| | | MINATI SAHOO | | Crp/0000098/2018 |
| 155 | D-RSA/46208/2026 | M/S KRUSHNA CHANDRA BUILDCON (P) LTD., GANJAM | PRABIN DAS | / / |
| | RSA/605/2026 | VS | VS | 2ND A.D.J.,BERHAMPUR(Ganjam) |
| | | PURNA CHANDRA SAHU | | RFA/0000097/2017 |
| 156 | D-RSA/52883/2026 | PRABHADEVI NAG @ MAJHI | KIRTAN BADHEI | / / |
| | RSA/606/2026 | VS | VS | A.D.J.,PADAMPUR(Bargarh ) |
| | | RUKMANI NAG @ RUPINDER KAUR JAT | | RFA/0000010/2026 |
| 157 | D-RSA/53588/2026 | BHARGABI SETHI @BHARGABI KUMARI SETHI | MOHAMMED FARADISH | / / |
| | RSA/607/2026 | VS | VS | A.D.J.,BERHAMPUR(Ganjam) |
| | | ASHOK KUMAR SETHI | | RFA/0000005/2025 |
| 158 | D-RSA/55638/2026 | PURASTAM SUBUDHI @ PURUSOTTAM SUBUDHI | SOUMYA MISHRA | / / |
| | RSA/608/2026 | VS | VS | 3RD ADDL. DISTRICT JUDGE,PURI(Puri) |
| | | BIMBADHAR SUBUDHI | | RFA/0000021/2019 |
| 159 | D-TRP(C)/55689/2026 | ABHIPSA NAYAK | YUDHISTHIR MOHARANA | / / |

# ORISSA HIGH COURT

## CASES REGISTERED REPORT AS ON :20/11/2026

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|---|---|---|---|---|
| | TRP(C)/375/2026 | VS | VS | JUDGE FAMILY COURT,CUTTACK(Cutta |
| | | SANTANU KUMAR ROUT | | CP/0000647/2026 |
| 160 | D-TRP(C)/55744/2026 | ROJALIN SAHU | BIBHUTI BHUSAN BEHERA | / / |
| | TRP(C)/376/2026 | VS | VS | CIVIL JUDGE (SD),TALCHER(Anugul ) |
| | | SUJIT KUMAR SAHOO | | Mat/0000035/2026 |
| 161 | D-TRP(C)/55336/2026 | GULNAJARA BEGUM | SK. KALIM UDDIN | / / |
| | TRP(C)/377/2026 | VS | VS | JUDGE FAMILY COURT,PURI(Puri) |
| | | PARWEZ AKHTAR KHAN | | CP/0000215/2026 |
| 162 | D-TRP(C)/55787/2026 | GAYATRI SWAIN | KARUNAKAR GAYA | / / |
| | TRP(C)/378/2026 | VS | VS | JUDGE, FAMILY COURT,JAJPUR(Jajapur |
| | | ANUJ KUMAR JENA | | CP/0000211/2026 |
| 163 | D-WA/50349/2026 | REGISTRAR, UTKAL UNIVERSITY, BHUBANESWAR | GYANA RANJAN MAHAPATRA | / / |
| | WA/1563/2026 | VS | VS | () |
| | | ARATA RAJ | | // |
| 164 | D-WA/24129/2026 | MISSION DIRECTOR, NATIONAL HEALTH MISSION , ODISHA, BHUBANESWAR | RAMDAS ACHARY | / / |
| | WA/1564/2026 | VS | VS | () |
| | | MARGARITA PRADHAN | | // |
| 165 | D-WA/50369/2026 | REGISTRAR, UTKAL UNIVERSITY, BHUBANESWAR | GYANA RANJAN MAHAPATRA | / / |
| | WA/1565/2026 | VS | VS | () |
| | | GOPAKANHU BEHERA | | // |
| 166 | D-WA/24134/2026 | BHUBANESWAR DEVELOPMENT AUTHORITY, BHUBANESWAR | GYANA RANJAN MAHAPATRA | / / |
| | WA/1566/2026 | VS | VS | () |
| | | KAILASH CHANDRA DAS | | // |
| 167 | D-WA/23910/2026 | MISSION DIRECTOR, NATIONAL HEALTH MISSION, ODISHA, BHUBANESWAR | RAMDAS ACHARY | / / |
| | WA/1567/2026 | VS | VS | () |
| | | SUNEMIA MAHANANDA | | // |
| 168 | D-WA/54461/2026 | AJAYA KUMAR SETHY | ASISH KUMAR RAY | / / |
| | WA/1568/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 169 | D-WP(C)/54128/2026 | SMRUTI RANJAN NAYAK | JAYDEEP PAL | / / |
| | WP(C)/38891/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 170 | D-WP(C)/55232/2026 | TRIPATI PANIGRAHI | DAITARI BEHERA | / / |
| | WP(C)/38892/2026 | VS | VS | () |

# ORISSA HIGH COURT

## CASES REGISTERED REPORT AS ON :20/11/2026

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|---|---|---|---|---|
| | | CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS, NEW DELHI | | // |
| 171 | D-WP(C)/55115/2026 | JANA SMALL FINANCE BANK LTD.,BHUBANESWAR | BIBHUTI BHUSAN SWAIN | / / |
| | WP(C)/38893/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 172 | D-WP(C)/55156/2026 | BHARATPUR COLLIERY LABOUR UNION | RUPESH KUMAR KANUNGO | / / |
| | WP(C)/38894/2026 | VS | VS | () |
| | | JOINT LABOUR COMMISSIONER CUM REGISTRAR OF TRADE UNION | | // |
| 173 | D-WP(C)/55211/2026 | SRIKRISHNA ESTATE AND CONSTRUCTION PVT.LTD.,NILAKANTHA NAGAR, BHUBANESWAR | ANIMA SHU PATNAIK | / / |
| | WP(C)/38895/2026 | VS | VS | () |
| | | ODISHA REAL ESTATE REGULATORY AUTHORITY, BHUBANESWAR | | // |
| 174 | D-WP(C)/55280/2026 | MANORANJAN PANI | ABHISEK MOHANTY | / / |
| | WP(C)/38896/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 175 | D-WP(C)/52393/2026 | PYARELAL SAHU | NIRANJAN NAYAK | / / |
| | WP(C)/38897/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 176 | D-WP(C)/55596/2026 | M/S.D.S.NATURAL PAINTS AND LUBRICANTS, MAYURBHANJ | PANKAJ KHANDELWAL | / / |
| | WP(C)/38898/2026 | VS | VS | () |
| | | COMMISSIONER OF CT AND GST, ODISHA | | // |
| 177 | D-WP(C)/55166/2026 | MOTHER CARE NURSING HOME, CUTTACK | HRUDANANDA MOHAPATRA | / / |
| | WP(C)/38899/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 178 | D-WP(C)/55218/2026 | LAXMI NAIK | SIBA PRASAD PATRA | / / |
| | WP(C)/38900/2026 | VS | VS | () |
| | | MAHANADI COALFIELDS LTD., SAMBALPUR | | // |
| 179 | D-WP(C)/55687/2026 | GOURI BARIK | UPENDRA KUMAR SAMAL | / / |
| | WP(C)/38901/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 180 | D-WP(C)/55251/2026 | SANJAYA KESHARI MOHAPATRA | NIRANJAN PANDA | / / |
| | WP(C)/38902/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 181 | D-WP(C)/55433/2026 | SANTILATA SAHOO | PRASANTA KUMAR SATAPATHY | / / |
| | WP(C)/38903/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |

# ORISSA HIGH COURT

## CASES REGISTERED REPORT AS ON :20/11/2026

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|---|---|---|---|---|
| 182 | D-WP(C)/54668/2026 | RAGHUNANDAN ACHARYA | SOUMYA MISHRA | / / |
| | WP(C)/38904/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 183 | D-WP(C)/54667/2026 | SURAJ KUMAR MALLICK | BISWABIHARI MOHANTY | / / |
| | WP(C)/38905/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 184 | D-WP(C)/55100/2026 | M.KALIA @ MANGUPULI KALIA | KOUSIK ANANDA GURU | / / |
| | WP(C)/38906/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 185 | D-WP(C)/55502/2026 | DEEPAK KUMAR BEHERA | ALOK KUMAR MOHAPATRA | / / |
| | WP(C)/38907/2026 | VS | VS | () |
| | | THE TAHASILDAR, BOLAGARH | | // |
| 186 | D-WP(C)/55690/2026 | SUKANTI BISWAL | UPENDRA KUMAR SAMAL | / / |
| | WP(C)/38908/2026 | VS | VS | () |
| | | STATE OF ODISHA. | | // |
| 187 | D-WP(C)/55315/2026 | PRATIMA RATH | MANAS PATI | / / |
| | WP(C)/38909/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 188 | D-WP(C)/55696/2026 | PREMALATA MALLICK | UPENDRA KUMAR SAMAL | / / |
| | WP(C)/38910/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 189 | D-WP(C)/55410/2026 | SHAILENDRA SAXENA | BIBHUTI KESHARI BISWAL | / / |
| | WP(C)/38911/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 190 | D-WP(C)/55192/2026 | JANARDAN PATNAIK | PRAFULLA KUMAR MOHAPATRA | / / |
| | WP(C)/38912/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 191 | D-WP(C)/55194/2026 | GAJENDRANATH SHAW | PRAFULLA KUMAR MOHAPATRA | / / |
| | WP(C)/38913/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 192 | D-WP(C)/53990/2026 | PRADYUMN KUMAR SAHOO | SAMEER KUMAR DAS | / / |
| | WP(C)/38914/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 193 | D-WP(C)/54639/2026 | M/S. SREE METALIKS LTD., BARBIL, KEONJHAR | KSHIROD KUMAR SAHOO | / / |

# ORISSA HIGH COURT

## CASES REGISTERED REPORT AS ON :20/11/2026

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|---|---|---|---|---|
| | WP(C)/38915/2026 | VS | VS | () |
| | | COMMISSIONER OF SALES TAX CT AND GST, ODISHA, CUTTACK | | // |
| 194 | D-WP(C)/55118/2026 | JANA SMALL FINANCE BANK LTD.,BRANCH OFFICE, BHUBANESWAR | BIBHUTI BHUSAN SWAIN | / / |
| | WP(C)/38916/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 195 | D-WP(C)/55780/2026 | SANDHYA SEJPADA | KANANBALA ROY CHOUDHURY | / / |
| | WP(C)/38917/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 196 | D-WP(C)/49088/2026 | BHIMASEN PANDA | BHAGABAT PRASAD RATH | / / |
| | WP(C)/38918/2026 | VS | VS | () |
| | | GOVT. OF ODISHA | | // |
| 197 | D-WP(C)/55825/2026 | PABITRA BHOL | ALOK KUMAR PANDA | / / |
| | WP(C)/38919/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 198 | D-WP(C)/55146/2026 | LAKHYA @ LAXMIDHAR MALLICK | TUSAR KUMAR MISHRA | / / |
| | WP(C)/38920/2026 | VS | VS | () |
| | | UNION OF INDIA | | // |
| 199 | D-WP(C)/55803/2026 | AMIYA KUMAR JENA | BINDUSAR SUBUDHI | / / |
| | WP(C)/38921/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 200 | D-WP(C)/53284/2026 | BISWA MOHILA S.S.G, MAYURBHANJ | ARIJEET MISHRA | / / |
| | WP(C)/38922/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 201 | D-WP(C)/53993/2026 | AVANEESH RAHUL RATHI | RAMDAS ACHARY | / / |
| | WP(C)/38923/2026 | VS | VS | () |
| | | UNION OF INDIA | | // |
| 202 | D-WP(C)/51747/2026 | RABINDRA NAYAK | DURGESH NARAYAN RATH | / / |
| | WP(C)/38924/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 203 | D-WP(C)/55327/2026 | HIRDE SINGH HARIJAN | KRUSHNA CHANDRA DASH | / / |
| | WP(C)/38925/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 204 | D-WP(C)/53285/2026 | MAA DURGA S.S.G, MAYURBHANJ | ARIJEET MISHRA | / / |
| | WP(C)/38926/2026 | VS | VS | () |

# ORISSA HIGH COURT

## CASES REGISTERED REPORT AS ON :20/11/2026

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|---|---|---|---|---|
| | | STATE OF ODISHA | | // |
| 205 | D-WP(C)/54765/2026 | CHARAMPA SERVICE CO-OPERATIVE SOCIETY, BHADRAK | DEEPAK KUMAR MOHAPATRA | / / |
| | WP(C)/38927/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 206 | D-WP(C)/47445/2026 | ABHAYA KUMAR MALLA | SOMA PATNAIK | / / |
| | WP(C)/38928/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 207 | D-WP(C)/55345/2026 | NARAYAN SAHOO | NRUSINGH CH. ROUT | / / |
| | WP(C)/38929/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 208 | D-WP(C)/55805/2026 | SUNA ORAM | TRILOCHAN DASH | / / |
| | WP(C)/38930/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 209 | D-WP(C)/53281/2026 | MAA BANADURGA S.S.G, MAYURBHANJ | ARIJEET MISHRA | / / |
| | WP(C)/38931/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 210 | D-WP(C)/55350/2026 | GOBARDHAN NAYAK | NRUSINGH CH. ROUT | / / |
| | WP(C)/38932/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 211 | D-WP(C)/54901/2026 | DR. NIRUPAMA THANAPATI | ABHISHEK DASH | / / |
| | WP(C)/38933/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 212 | D-WP(C)/54621/2026 | NABAGHAN PANDA | MAMATA MISHRA | / / |
| | WP(C)/38934/2026 | VS | VS | () |
| | | GOVT.OF ODISHA | | // |
| 213 | D-WP(C)/54674/2026 | AMRITLAL SOOD | SOUMYA MISHRA | / / |
| | WP(C)/38935/2026 | VS | VS | () |
| | | COLLECTOR AND REVISIONAL AUTHORITY, NUAPADA | | // |
| 214 | D-WP(C)/54902/2026 | DR.CHANDAN KUMAR MAHALIK | ABHISHEK DASH | / / |
| | WP(C)/38936/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 215 | D-WP(C)/55733/2026 | DURJYODHAN GOUDA | SOUMYA MISHRA | / / |
| | WP(C)/38937/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |

# ORISSA HIGH COURT

## CASES REGISTERED REPORT AS ON :20/11/2026

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|---|---|---|---|---|
| 216 | D-WP(C)/55523/2026 | M/S CORRTECH INTERNATIONAL LIMITED, CUTTACK | PRAGYANT HARICHANDAN | / / |
| | WP(C)/38938/2026 | VS | VS | () |
| | | STATE TAX OFFICER, CUTTACK-II CIRCLE, CT AND GST CIRCLE-II, CUTTACK | | // |
| 217 | D-WP(C)/55727/2026 | MINATI ACHARY | KUNAL KUMAR SWAIN | / / |
| | WP(C)/38939/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 218 | D-WP(C)/55353/2026 | OJASWINI DAS | BIBHUTI BHUSAN MISHRA | / / |
| | WP(C)/38940/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 219 | D-WP(C)/54717/2026 | SASMITA BARIK | SUBHADUTTA ROUTRAY | / / |
| | WP(C)/38941/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 220 | D-WP(C)/54882/2026 | SABITRI PALEI | AJAYA KUMAR MOHARANA | / / |
| | WP(C)/38942/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 221 | D-WP(C)/55729/2026 | DEENABANDHU SAHU | SOUMYA MISHRA | / / |
| | WP(C)/38943/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 222 | D-WP(C)/55723/2026 | S.SANJAYA KUMAR REDDY | KUNAL KUMAR SWAIN | / / |
| | WP(C)/38944/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 223 | D-WP(C)/55509/2026 | M/S MANPRA ENGINEERING AND CONSTRUCTION, JAGATSINGHPUR | DEBASISH HAZRA | / / |
| | WP(C)/38945/2026 | VS | VS | () |
| | | COMMISSIONER OF CT AND GST, CUTTACK | | // |
| 224 | D-WP(C)/54914/2026 | BINOD KUMAR SINGH | AJAYA KUMAR PRADHAN | / / |
| | WP(C)/38946/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 225 | D-WP(C)/55683/2026 | LAXMIPRIYA ROUTRAY | LALITENDU MISHRA | / / |
| | WP(C)/38947/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 226 | D-WP(C)/55815/2026 | JOGENDRA NAYAK | ALOK KUMAR PANDA | / / |
| | WP(C)/38948/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 227 | D-WP(C)/55702/2026 | PARAMANANDA SWAIN | LAXMIKANTA MOHANTY | / / |

# ORISSA HIGH COURT

## CASES REGISTERED REPORT AS ON :20/11/2026

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|---|---|---|---|---|
| | WP(C)/38949/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 228 | D-WP(C)/55390/2026 | KARTIKA CHANDRA SINGH | MANOJ OJHA | / / |
| | WP(C)/38950/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 229 | D-WP(C)/55818/2026 | PRASANTA KUMAR SAMANTRAY @ PRASANTA SAMANTRAY | ALOK KUMAR PANDA | / / |
| | WP(C)/38951/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 230 | D-WP(C)/55593/2026 | LOKY SINGH | PANKAJ KHANDELWAL | / / |
| | WP(C)/38952/2026 | VS | VS | () |
| | | COMMISSIONER OF CT AND GST, ODISHA | | // |
| 231 | D-WP(C)/54024/2026 | HIMANSU SEKHAR SAHOO | PRAVAT KUMAR MUDULI | / / |
| | WP(C)/38953/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 232 | D-WP(C)/46201/2026 | AMARENDRA PRADHAN | SHASHI BHUSAN JENA | / / |
| | WP(C)/38954/2026 | VS | VS | () |
| | | COLLECTOR CUM DISTRICT MAGISTRATE, BHADRAK | | // |
| 233 | D-WP(C)/55824/2026 | LAXMIDHAR BARIK | ALOK KUMAR PANDA | / / |
| | WP(C)/38955/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 234 | D-WP(C)/46893/2026 | THE LEGAL MANAGER, M/S.HDFC ERGO GENERAL INSURANCE COMPANY LTD.,OSA TOWER, CUTTACK | ADITYA KUMAR | / / |
| | WP(C)/38956/2026 | VS | VS | () |
| | | MALATI NAYAK | | // |
| 235 | D-WP(C)/55775/2026 | ARUN KUMAR SAHU | KANANBALA ROY CHOUDHURY | / / |
| | WP(C)/38957/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 236 | D-WP(C)/55887/2026 | SAROJ KUMAR MOHANTA | LAXMIKANTA MOHANTY | / / |
| | WP(C)/38958/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 237 | D-WP(C)/54059/2026 | BASANTI MALIK | MALAYA KUMAR MISHRA | / / |
| | WP(C)/38959/2026 | VS | VS | () |
| | | COLLECTOR, KENDRAPARA | | // |
| 238 | D-WP(C)/47138/2026 | SUBAS CHANDRA AECH | NARESH CHANDRA JENA | / / |
| | WP(C)/38960/2026 | VS | VS | () |

# ORISSA HIGH COURT

## CASES REGISTERED REPORT AS ON :20/11/2026

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|---|---|---|---|---|
| | | STATE OF ODISHA | | // |
| 239 | D-WP(C)/55614/2026 | PRABHASINI PATEL | KRISHNA CHANDRA SAHU | / / |
| | WP(C)/38961/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 240 | D-WP(C)/55290/2026 | TARULATA RATH | KUNAL KUMAR SWAIN | / / |
| | WP(C)/38962/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 241 | D-WP(C)/54922/2026 | NABAGHANA NAIK | AKSHAYA KUMAR PANDEY | / / |
| | WP(C)/38963/2026 | VS | VS | () |
| | | MAHANADI COAL FIELD LTD., SAMBALPUR | | // |
| 242 | D-WP(C)/55985/2026 | SANJAYA BEHERA | JNYANANANDA PANDA | / / |
| | WP(C)/38964/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 243 | D-WP(C)/54927/2026 | CHANDRAMANI BAG | AKSHAYA KUMAR PANDEY | / / |
| | WP(C)/38965/2026 | VS | VS | () |
| | | MAHANADI COAL FIELD LTD., SAMBALPUR | | // |
| 244 | D-WP(C)/55646/2026 | DISTRICT CENTRE OWNERS ASSOCIATION, CHANDRASEKHARPUR, BHUBANESWAR | DEEPALI MAHAPATRA | / / |
| | WP(C)/38966/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 245 | D-WP(C)/55979/2026 | PRAMOD KUMAR BISOI | JNYANANANDA PANDA | / / |
| | WP(C)/38967/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 246 | D-WP(C)/55701/2026 | BRUNDABAN AMAT | SIBA PRASAD PATRA | / / |
| | WP(C)/38968/2026 | VS | VS | () |
| | | MAHANADI COALFIELDS LTD., SAMBALPUR | | // |
| 247 | D-WP(C)/55877/2026 | MANAS KUMAR JENA | AJIT KUMAR SAHOO | / / |
| | WP(C)/38969/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 248 | D-WP(C)/54377/2026 | SATYANARAYAN GIRI | PRAFULLA KUMAR MOHAPATRA | / / |
| | WP(C)/38970/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 249 | D-WP(C)/55981/2026 | AKASH BEURA | JNYANANANDA PANDA | / / |
| | WP(C)/38971/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |

# ORISSA HIGH COURT

## CASES REGISTERED REPORT AS ON :20/11/2026

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|---|---|---|---|---|
| 250 | D-WP(C)/55930/2026 | BISHNU CHARAN MUDULI | MANAS RANJAN PRADHAN | / / |
| | WP(C)/38972/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 251 | D-WP(C)/55773/2026 | ARUNA KUMAR MAHARANA | KANANBALA ROY CHOUDHURY | / / |
| | WP(C)/38973/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 252 | D-WP(C)/54507/2026 | DINESH ORAM | RAJIV KUMAR MAHANTA | / / |
| | WP(C)/38974/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 253 | D-WP(C)/54314/2026 | PRAMOD CHANDRA PRADHAN | HAREKRUSHNA DASH | / / |
| | WP(C)/38975/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 254 | D-WP(C)/54740/2026 | BINODINI MOHAPATRA | TUKUNA KUMAR MISHRA | / / |
| | WP(C)/38976/2026 | VS | VS | () |
| | | COLLECTOR, KORAPUT | | // |
| 255 | D-WP(C)/55728/2026 | CHANDRAKANT SINGH THAKUR | SOUMYAKANTA MOHAPATRA | / / |
| | WP(C)/38977/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 256 | D-WP(C)/55778/2026 | UMAKANTA BEHERA | TUSHAR KANTA NAYAK | / / |
| | WP(C)/38978/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 257 | D-WP(C)/55957/2026 | SK.NASIR BUX | ABINASH ROUTRAY | / / |
| | WP(C)/38979/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 258 | D-WP(C)/55959/2026 | LAXMI NARAYAN PATI | SUSHANTA KUMAR MISHRA | / / |
| | WP(C)/38980/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 259 | D-WP(C)/55958/2026 | SAROJ KUMAR SAMAL | SUSHANTA KUMAR MISHRA | / / |
| | WP(C)/38981/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 260 | D-WP(C)/55961/2026 | SUKANTA KUMAR LENKA | SUSHANTA KUMAR MISHRA | / / |
| | WP(C)/38982/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 261 | D-WP(C)/55955/2026 | PRAVAT KUMAR NAYAK | SUSHANTA KUMAR MISHRA | / / |

# ORISSA HIGH COURT

## CASES REGISTERED REPORT AS ON :20/11/2026

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|---|---|---|---|---|
| | WP(C)/38983/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 262 | D-WP(C)/55960/2026 | KABIR CHARAN PARIDA | SUSHANTA KUMAR MISHRA | / / |
| | WP(C)/38984/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 263 | D-WP(C)/54826/2026 | S.SOMESWAR RAO @ SILLA SOMESWAR RAO | BHABANI SHANKAR RAYAGURU | / / |
| | WP(C)/38985/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 264 | D-WP(C)/55373/2026 | SUSHANT KUMAR JENA | MONOMOY BASU | / / |
| | WP(C)/38986/2026 | VS | VS | () |
| | | ZONAL MANAGER, UCO BANK, CUTTACK | | // |
| 265 | D-WP(C)/55220/2026 | GUNANIDHI MALLICK | SURYASNATA MOHAPATRA | / / |
| | WP(C)/38987/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 266 | D-WP(C)/54834/2026 | SUSIL KUMAR PANDA | BHABANI SHANKAR RAYAGURU | / / |
| | WP(C)/38988/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 267 | D-WP(C)/55354/2026 | ARUN SORENG | ADYASIDHI MISHRA | / / |
| | WP(C)/38989/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 268 | D-WP(C)/55415/2026 | M/S TARAKNATH DAS | KAJAL SAHOO | / / |
| | WP(C)/38990/2026 | VS | VS | () |
| | | STATE TAX OFFICER | | // |
| 269 | D-WP(C)/55270/2026 | MANAS CHANDRA ROUT | BIKRAM SENAPATI | / / |
| | WP(C)/38991/2026 | VS | VS | () |
| | | ODISHA GRAMEEN BANK, BHUBANESWAR | | // |
| 270 | D-WP(C)/55066/2026 | PRAVAKAR MISHRA | PRADEEP KUMAR MAHAPATRA | / / |
| | WP(C)/38992/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 271 | D-WP(C)/55199/2026 | LAKIRAM GOUDA | SURYASNATA MOHAPATRA | / / |
| | WP(C)/38993/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 272 | D-WP(C)/55387/2026 | SUDHARANI NAYAK | GOPAL PRASAD JENA | / / |
| | WP(C)/38994/2026 | VS | VS | () |

# ORISSA HIGH COURT

## CASES REGISTERED REPORT AS ON :20/11/2026

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|---|---|---|---|---|
| | | STATE OF ODISHA | | // |
| 273 | D-WP(C)/55956/2026 | JAGANNATH PANDA | SUSHANTA KUMAR MISHRA | / / |
| | WP(C)/38995/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 274 | D-WP(C)/55271/2026 | RASHMI RANJAN SAHU | BIKRAM SENAPATI | / / |
| | WP(C)/38996/2026 | VS | VS | () |
| | | ODISHA GRAMEEN BANK, BHUBANESWAR | | // |
| 275 | D-WP(C)/54827/2026 | SIDHESWAR PANIGRAHI | BHABANI SHANKAR RAYAGURU | / / |
| | WP(C)/38997/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 276 | D-WP(C)/55113/2026 | KANHU CHARANA DANDASENA | PRADEEP KUMAR MAHAPATRA | / / |
| | WP(C)/38998/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 277 | D-WP(C)/55422/2026 | ERNST AND YOUNG LLP, HARYANA | ANUPAM DASH | / / |
| | WP(C)/38999/2026 | VS | VS | () |
| | | MITRABHANU CHOUDHURY | | // |
| 278 | D-WP(C)/55297/2026 | DR.KISHORE CHANDRA MISHRA | SISIR KUMAR PUROHIT | / / |
| | WP(C)/39000/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 279 | D-WP(C)/55402/2026 | NITYANANDA SAHOO | SMITA DAS | / / |
| | WP(C)/39001/2026 | VS | VS | () |
| | | STATE BAR COUNCIL OF ODISHA | | // |
| 280 | D-WP(C)/55895/2026 | CHANDINI BEHERA | LAXMIKANTA MOHANTY | / / |
| | WP(C)/39002/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 281 | D-WP(C)/55070/2026 | DAMBARUDHAR MANTRI | PRADEEP KUMAR MAHAPATRA | / / |
| | WP(C)/39003/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 282 | D-WP(C)/55358/2026 | MOHAN KUMAR MOHANTY | SAROJA KANTA SAMAL | / / |
| | WP(C)/39004/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 283 | D-WP(C)/55212/2026 | KARTIKESWAR NAYAK | SURYASNATA MOHAPATRA | / / |
| | WP(C)/39005/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |

# ORISSA HIGH COURT

## CASES REGISTERED REPORT AS ON :20/11/2026

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|---|---|---|---|---|
| 284 | D-WP(C)/55056/2026 | RADHARAMANA DALABEHERA | PRADEEP KUMAR MAHAPATRA | / / |
| | WP(C)/39006/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 285 | D-WP(C)/55111/2026 | M.PURUSOTTAM @ NAUPADA PARSHUTTAM | KOUSIK ANANDA GURU | / / |
| | WP(C)/39007/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 286 | D-WP(C)/46739/2026 | ABU BAKAR KHAN | DIBYAJYOTI NAYAK | / / |
| | WP(C)/39008/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 287 | D-WP(C)/54829/2026 | S. ASHOK KUMAR PATRO | BHABANI SHANKAR RAYAGURU | / / |
| | WP(C)/39009/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 288 | D-WP(C)/55317/2026 | BASANTA KUMAR SAHOO | PRAFULLA KUMAR MOHAPATRA | / / |
| | WP(C)/39010/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 289 | D-WP(C)/55275/2026 | PRAFULLA KUMAR MALLIK | BIKRAM SENAPATI | / / |
| | WP(C)/39011/2026 | VS | VS | () |
| | | ODISHA GRAMEEN BANK, GANDAMUNDA, BHUBANESWAR | | // |
| 290 | D-WP(C)/55438/2026 | NAMITA PARIDA | NIRANJAN LENKA | / / |
| | WP(C)/39012/2026 | VS | VS | () |
| | | BOARD OF SECONDARY EDUCATION, ODISHA, CUTTACK | | // |
| 291 | D-WP(C)/55369/2026 | PURUSOTTAM MAHAPATRA | SADASIVA PATRA (1) | / / |
| | WP(C)/39013/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 292 | D-WP(C)/54884/2026 | YASASWINI NAYAK | SRIKANTA KUMAR NATH | / / |
| | WP(C)/39014/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 293 | D-WP(C)/55215/2026 | MOHAN BARIK | SURYASNATA MOHAPATRA | / / |
| | WP(C)/39015/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 294 | D-WP(C)/55099/2026 | KRUSHNA CHANDRA BEHERA | PRADEEP KUMAR MAHAPATRA | / / |
| | WP(C)/39016/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 295 | D-WP(C)/55351/2026 | PRADEEP KUMAR CHOUDHURY | DHIRENDRA KUMAR MOHAPATRA | / / |

# ORISSA HIGH COURT

## CASES REGISTERED REPORT AS ON :20/11/2026

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|---|---|---|---|---|
| | WP(C)/39017/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 296 | D-WP(C)/55198/2026 | UDAYA KUMAR NAIK | SIBA PRASAD PATRA | / / |
| | WP(C)/39018/2026 | VS | VS | () |
| | | MAHANADI COALFIELDS LTD., SAMBALPUR | | // |
| 297 | D-WP(C)/55643/2026 | BHOLESWAR NAIK | KUNAL KUMAR SWAIN | / / |
| | WP(C)/39019/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 298 | D-WP(C)/55104/2026 | BIVU PRASAD SUBUDHI | PRADEEP KUMAR MAHAPATRA | / / |
| | WP(C)/39020/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 299 | D-WP(C)/55707/2026 | SUJATA NAYAK | NIRANJAN LENKA | / / |
| | WP(C)/39021/2026 | VS | VS | () |
| | | BRANCH MANAGER, UCO BANK, SALEPUR, KATAKA | | // |
| 300 | D-WP(C)/55071/2026 | PRAMOD KUMAR NAYAK | PRADEEP KUMAR MAHAPATRA | / / |
| | WP(C)/39022/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 301 | D-WP(C)/55284/2026 | PRAVAT KUMAR PRADHAN | SUSANTA KUMAR BARAL | / / |
| | WP(C)/39023/2026 | VS | VS | () |
| | | STATE OF ODISSA | | // |
| 302 | D-WP(C)/56085/2026 | M/S GROUP ONE SECURITY SERVICE | SUMIT KUMAR MOHANTY | / / |
| | WP(C)/39024/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 303 | D-WP(C)/55598/2026 | KARUNAKAR GURU | RAJAKISHORE SAHOO | / / |
| | WP(C)/39025/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 304 | D-WP(C)/55107/2026 | KUNTI BHOI | PRADEEP KUMAR MAHAPATRA | / / |
| | WP(C)/39026/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 305 | D-WP(C)/55737/2026 | M/S RAM AWATAR SHARMA, KEONJHAR | TARANANDA PATTANAYAK | / / |
| | WP(C)/39027/2026 | VS | VS | () |
| | | AUTHORISED OFFICER, STATE BANK OF INDIA, KEONJHAR | | // |
| 306 | D-WP(C)/55081/2026 | MURALI DHARA SARAKA | PRADEEP KUMAR MAHAPATRA | / / |
| | WP(C)/39028/2026 | VS | VS | () |

# ORISSA HIGH COURT

## CASES REGISTERED REPORT AS ON :20/11/2026

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|---|---|---|---|---|
| | | STATE OF ODISHA | | // |
| 307 | D-WP(C)/55774/2026 | HEMANTI MOHANTA | KANANBALA ROY CHOUDHURY | / / |
| | WP(C)/39029/2026 | VS | VS | () |
| | | STATE OF ORISSA | | // |
| 308 | D-WP(C)/55615/2026 | M/S B. RAMANAIAH | PRASANNA KUMAR MISHRA | / / |
| | WP(C)/39030/2026 | VS | VS | () |
| | | M/S BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD | | // |
| 309 | D-WP(C)/55885/2026 | SIBA PRASAD MOHAPTRA | TUKUNA KUMAR MISHRA | / / |
| | WP(C)/39031/2026 | VS | VS | () |
| | | COLLECTOR, KORAPUT | | // |
| 310 | D-WP(C)/54051/2026 | NANDA KISHORE JENA @ NANDA KISHOR JENA | ARUN KUMAR BEHERA | / / |
| | WP(C)/39032/2026 | VS | VS | () |
| | | UNION OF INDIA | | // |
| 311 | D-WP(C)/55287/2026 | RAGHUNATH JENA | SUBHANKAR DAS | / / |
| | WP(C)/39033/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 312 | D-WP(C)/55743/2026 | ASHOK KUMAR PRADHAN | DURGESH NARAYAN RATH | / / |
| | WP(C)/39034/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 313 | D-WP(C)/54677/2026 | PRATAP KUMAR BEHERA | SHARMISTHA SAMAL | / / |
| | WP(C)/39035/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 314 | D-WP(C)/55214/2026 | RANJAN KUMAR NAIK | SIBA PRASAD PATRA | / / |
| | WP(C)/39036/2026 | VS | VS | () |
| | | MAHANADI COALFIELDS LTD., SAMBALPUR | | // |
| 315 | D-WP(C)/55217/2026 | TIJESWAR NAIK | SIBA PRASAD PATRA | / / |
| | WP(C)/39037/2026 | VS | VS | () |
| | | MAHANADI COALFIELDS LTD.,SAMBALPUR | | // |
| 316 | D-WP(C)/56074/2026 | H.G INFRA ENGINEERING LTD., JAIPUR, RAJASTHAN | DEBAKANTA MOHANTY | / / |
| | WP(C)/39038/2026 | VS | VS | () |
| | | TAHASILDAR, ATHAGARH, CUTTACK | | // |
| 317 | D-WP(C)/55739/2026 | SUSHANTA KUMAR NANDA | KUNAL KUMAR SWAIN | / / |
| | WP(C)/39039/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |

# ORISSA HIGH COURT

## CASES REGISTERED REPORT AS ON :20/11/2026

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|---|---|---|---|---|
| 318 | D-WP(C)/55921/2026 | NARASINGHA CHOUDHURY | SOUMYA JYOTI BISWAL | / / |
| | WP(C)/39040/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 319 | D-WP(C)/55269/2026 | BIJAYA KUMAR NANDA | BIBHU PRASAD PANDA | / / |
| | WP(C)/39041/2026 | VS | VS | () |
| | | MAHANADI COALFIELDS LTD.,JAGANNATH AREA, TALCHER | | // |
| 320 | D-WP(C)/55886/2026 | PADMINI MOHANTA | LAXMIKANTA MOHANTY | / / |
| | WP(C)/39042/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 321 | D-WP(C)/55631/2026 | BHARAT BANDHU BISWAL | RAJAKISHORE SAHOO | / / |
| | WP(C)/39043/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 322 | D-WP(C)/55283/2026 | MAHENDRA KUMAR OJHA | KRISHNA CHANDRA SAHU | / / |
| | WP(C)/39044/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 323 | D-WP(C)/55946/2026 | MADHAB CHANDRA SAHU | PRATYUSH RANJAN PATNAIK | / / |
| | WP(C)/39045/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 324 | D-WP(C)/55293/2026 | MAMATA NAYAK | NIRANJAN SAHOO | / / |
| | WP(C)/39046/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 325 | D-WPCRL/35370/2026 | ORAJAKA PATRICK CHIZOROM @ PATRICK CHIZOROM ORAJAKA | DIPTI RANJAN MOHAPATRA | / /0 |
| | WPCRL/148/2026 | VS | VS | 2ND A.D.J.,CUTTACK(Cuttack) |
| | | STATE OF ODISHA | | CRA/0000016/2026 |
| 326 | D-ABLAPL/34820/2026 | ATUL KUMAR SINGH @ ATUL SINGH | SUNIL KUMAR PANDA | BADMAL /234 /2026 |
| | ABLAPL/13417/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 327 | D-ABLAPL/35691/2026 | BIPUL BALIARSINGH | JYOTIRMAYA SAHOO | ADVA /129 /2022 |
| | ABLAPL/13418/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 328 | D-ABLAPL/35687/2026 | RAMANI SINGH @ RAMIN PRASAD SINGH | PRAVASH CHANDRA JENA | PURI TOWN /552 /2025 |
| | ABLAPL/13419/2026 | VS | VS | S.D.J.M.,PURI(Puri) |
| | | STATE OF ODISHA | | GR/0001333/2025 |
| 329 | D-ABLAPL/35684/2026 | JAGANNATH LATHI | SAIBRATA RATH | BARANGA /579 /2026 |

# ORISSA HIGH COURT

## CASES REGISTERED REPORT AS ON :20/11/2026

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|---|---|---|---|---|
| | ABLAPL/13420/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 330 | D-ABLAPL/35318/2026 | JIBAN JYOTI JENA | DHIREN CHAUDHURY | / /0 |
| | ABLAPL/13421/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 331 | D-ABLAPL/35693/2026 | SWAGATIKA BALIARSINGH | JYOTIRMAYA SAHOO | KANAS /301 /2026 |
| | ABLAPL/13422/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 332 | D-ABLAPL/35738/2026 | CHIRANJEEB MOHANTY | SAHASRANSU SOURAV | MARKAT NAGAR /370 /2026 |
| | ABLAPL/13423/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 333 | D-ABLAPL/35659/2026 | KARUNAKAR MURMU | SURYAKANTA DWIBEDI | MURUDA /398 /2026 |
| | ABLAPL/13424/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 334 | D-ABLAPL/35596/2026 | ANANTA BEHERA @ BIJAY BEHERA | SAPAN KUMAR LENKA | BALIPATNA /273 /2026 |
| | ABLAPL/13425/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 335 | D-ABLAPL/35712/2026 | DINESH BEHERA | DEEPALI MAHAPATRA | MANCHESWAR P.S. /867 /2026 |
| | ABLAPL/13426/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 336 | D-ABLAPL/35791/2026 | RINKU @ RITESH MALI | LAXMI CHARAN BEHERA | RAMBHA (KHALLIKOTE) /790 /2026 |
| | ABLAPL/13427/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 337 | D-ABLAPL/35765/2026 | MOHAN GUPTA | JNYANANANDA PANDA | CYBER CRIME AND ECONOMIC OFFEN |
| | ABLAPL/13428/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 338 | D-ABLAPL/35405/2026 | RABI NARAYANA PANI | ARUN KUMAR BEHERA | BALIAPAL /484 /2026 |
| | ABLAPL/13429/2026 | VS | VS | () |
| | | STATE OF ORISSA | | // |
| 339 | D-ABLAPL/35471/2026 | JAYADEBA SAHOO @ JAYADEB SAHOO | KAUSTUVA MOHANTY | GURUDIJHATIA /278 /2026 |
| | ABLAPL/13430/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 340 | D-ABLAPL/34944/2026 | SUMAN NAIK @ NIAL | SUKANTA KUMAR DALAI | BHAWANIPATNA SADAR /248 /2026 |
| | ABLAPL/13431/2026 | VS | VS | S.D.J.M.-CIVIL JUDGE (JD),BHAWANIPA |

# ORISSA HIGH COURT

## CASES REGISTERED REPORT AS ON :20/11/2026

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|---|---|---|---|---|
| | | STATE OF ODISHA | | CT/0000522/2026 |
| 341 | D-ABLAPL/35733/2026 | LAL KHAN @LALA | BIJAYA KUMAR RAGADA | JATNI P.S. /549 /2026 |
| | ABLAPL/13432/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 342 | D-ABLAPL/35468/2026 | BALARAM BARIK | ARUN KUMAR BEHERA | CHANDIPUR /241 /2026 |
| | ABLAPL/13433/2026 | VS | VS | () |
| | | STATE OF ORISSA | | // |
| 343 | D-ABLAPL/35006/2026 | BIBHUPRASAD DAS | KALINGA KESHARI MOHAPATRA | NANDANKANAN /487 /2026 |
| | ABLAPL/13434/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 344 | D-ABLAPL/35448/2026 | PRATIK KUMAR SAHOO @BIKI | DEBASIS SAHOO | KEONJHAR TOWN /1139 /2026 |
| | ABLAPL/13435/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 345 | D-ABLAPL/35769/2026 | DIPTI RANJAN PALL | ABAKASH NANDA | CHANDRASEKHARPUR /1095 /2026 |
| | ABLAPL/13436/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 346 | D-ABLAPL/35761/2026 | ARJUN PARIDA @ ARJUN KUMAR PARIDA | KABIRAJ PRADHAN | TANGI (KHURDA) /791 /2026 |
| | ABLAPL/13437/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 347 | D-ABLAPL/35744/2026 | SURENDRA BEHERA | RAJENDRA NARAYAN ROUT | SORO /530 /2026 |
| | ABLAPL/13438/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 348 | D-ABLAPL/35774/2026 | PRAKASH CHANDRA NAYAK | SATYA RANJAN MULIA | MARINE PS AT PARADIP /65 /2026 |
| | ABLAPL/13439/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 349 | D-ABLAPL/35646/2026 | SAGAR SINGH | BHABANI PRASAD PRADHAN | SUNDARGARH TOWN /475 /2026 |
| | ABLAPL/13440/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 350 | D-ABLAPL/35747/2026 | PRABHU RANJAN SAMAL @ BABURAM | SATYABRATA DASH | DHARMASALA /455 /2026 |
| | ABLAPL/13441/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 351 | D-ABLAPL/35809/2026 | ASWINI KUMAR PATTNAYK | LAMBODOR ACHARI | SURADA /404 /2026 |
| | ABLAPL/13442/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |

# ORISSA HIGH COURT

## CASES REGISTERED REPORT AS ON :20/11/2026

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|---|---|---|---|---|
| 352 | D-ABLAPL/34900/2026 | RAGHUBIR PANIGRAHI | SAHASRANSU SOURAV | SAMBALPUR VIGILANCE /33 /2022 |
| | ABLAPL/13443/2026 | VS | VS | () |
| | | STATE OF ODISHA(VIG.) | | // |
| 353 | D-ABLAPL/35760/2026 | CHINTU PARIDA @ CHITARANJAN PARIDA | KABIRAJ PRADHAN | TANGI (KHURDA) /791 /2026 |
| | ABLAPL/13444/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 354 | D-ABLAPL/35040/2026 | DEVENDRA PARICHA @ DEBENDRA PARICHHA | JYOTIRMAYA SAHOO | RAYAGADA /111 /2026 |
| | ABLAPL/13445/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 355 | D-ABLAPL/35515/2026 | MALATI MANDAL | DHARMENDRA SETHY | BERHAMPUR /140 /2026 |
| | ABLAPL/13446/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 356 | D-ABLAPL/35825/2026 | GOKULANANDA PAL | SATYA RANJAN MULIA | MARINE PS AT PARADIP /65 /2026 |
| | ABLAPL/13447/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 357 | D-ABLAPL/35720/2026 | KRISHNA NAYAK@KRISHNA KUMAR | SWAGATIKA PANDA | BAIDYANATHPUR /65 /2023 |
| | ABLAPL/13448/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 358 | D-ABLAPL/35734/2026 | NITYANANDA SHASANY | RAJJEET ROY | BADAGODA P.S. /261 /2026 |
| | ABLAPL/13449/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 359 | D-ABLAPL/34968/2026 | PURNENDU KUMAR MISHRA | NIRANJAN LENKA | BAISINGA /604 /2026 |
| | ABLAPL/13450/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 360 | D-ABLAPL/35374/2026 | BRAJA KRUSHNA JENA | PRAVASH CHANDRA JENA | JALESWAR /629 /2026 |
| | ABLAPL/13451/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 361 | D-ABLAPL/35767/2026 | BIBHUTI MALLICK@MALIK | SATYABRATA DASH | KUJANGA /226 /2026 |
| | ABLAPL/13452/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 362 | D-ABLAPL/35479/2026 | DURGA MADHABA JENA | NALINI KANTA DASH | / /0 |
| | ABLAPL/13453/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 363 | D-ABLAPL/35823/2026 | PRAKHIPTA KUMAR PATRA | SATYA RANJAN MULIA | MARINE PS AT PARADIP /65 /2026 |

# ORISSA HIGH COURT

## CASES REGISTERED REPORT AS ON :20/11/2026

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|---|---|---|---|---|
| | ABLAPL/13454/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 364 | D-ABLAPL/35056/2026 | AMIYA KUMAR MOHAPATRA | SANKET KANUNGO | NAYAPALLI P.S. /765 /2026 |
| | ABLAPL/13455/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 365 | D-ABLAPL/35571/2026 | DEBA SAGARIA @ DEVA | AMIT KUMAR SAHU | NANDAPUR /169 /2026 |
| | ABLAPL/13456/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 366 | D-ABLAPL/35368/2026 | SANU @BABU @CHARITARTHA SATPATHY | MANORANJAN DAS | MOTANGA /411 /2026 |
| | ABLAPL/13457/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 367 | D-ABLAPL/35811/2026 | PINTU @GOBINDA DIGAL | BIJAY KUMAR BEHERA | TIKABALI /14 /2023 |
| | ABLAPL/13458/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 368 | D-ABLAPL/35480/2026 | KAPILESWAR BEHERA | SITANSHU KUMAR DEY | KHANDAGIRI P.S. /1082 /2026 |
| | ABLAPL/13459/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 369 | D-ABLAPL/35682/2026 | G.NAVEEN @ NABIN | SIDHARTHA SANKAR RAY (2) | GOPALPUR /181 /2023 |
| | ABLAPL/13460/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 370 | D-ABLAPL/35476/2026 | BAIKUNTHA DASH | DHIRENDRA KUMAR MOHAPATRA | TALSARA /307 /2026 |
| | ABLAPL/13461/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 371 | D-ABLAPL/35617/2026 | SHIBA MEHER | BIKASH KARNA | MANAMUNDA /395 /2026 |
| | ABLAPL/13462/2026 | VS | VS | J.M.F.C.,KANTAMAL(Baudh ) |
| | | STATE OF ODISHA | | CT/0000640/2026 |
| 372 | D-ABLAPL/35837/2026 | GOURI SHANKAR SAHU | DILLIP KUMAR PRADHAN | SAMBALPUR VIGILANCE /33 /2022 |
| | ABLAPL/13463/2026 | VS | VS | () |
| | | STATE OF ODISHA(VIG.) | | // |
| 373 | D-ABLAPL/35279/2026 | MANOJ KUMAR PATRA | SIDHARTHA MISHRA | / /0 |
| | ABLAPL/13464/2026 | VS | VS | () |
| | | STATE OF ODISHA(VIG.) | | // |
| 374 | D-ABLAPL/35564/2026 | SK. JAUR KADRI | PRASANT KUMAR BARIK | DHAMNAGAR /435 /2026 |
| | ABLAPL/13465/2026 | VS | VS | () |

# ORISSA HIGH COURT

## CASES REGISTERED REPORT AS ON :20/11/2026

| SL | FILING NO/CASE NO | NAME OF PETNR./APPEL | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|---|---|---|---|---|
| | | STATE OF ODISHA | | // |
| 375 | D-ABLAPL/35680/2026 | RABINDRA KUMAR SAHOO | PRITI RANJAN BHUYAN | RAMACHANDI /150 /2026 |
| | ABLAPL/13466/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 376 | D-ABLAPL/35818/2026 | SUDHANSU KUMAR DHAL | RAKESH BEHERA | DHENKANAL SADAR /981 /2026 |
| | ABLAPL/13467/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 377 | D-ABLAPL/35430/2026 | SMURUTI RANJAN SAMAL | BIBEKANANDA MAHAPATRA | KOREI /396 /2026 |
| | ABLAPL/13468/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 378 | D-ABLAPL/35433/2026 | BABUNI @ PRABHAS KUMAR DAS | DEEPRAJ SAHU | MARINE PENTHAKATA /125 /2026 |
| | ABLAPL/13469/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 379 | D-ABLAPL/35391/2026 | SWETALINA PANDA | SHAKTI PRASAD DAS | DELANGA /337 /2026 |
| | ABLAPL/13470/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |
| 380 | D-ABLAPL/35813/2026 | DURYODHAN SAHU | BIKASH KARNA | KANTAMAL /111 /2022 |
| | ABLAPL/13471/2026 | VS | VS | () |
| | | STATE OF ODISHA | | // |